## National Company Law Tribunal

## Allahabad Bench

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.09.2017

NAME OF THE COMPANY: Mzenu Mahto WK Prism Industrial Compley Rit. Ad.

SECTION OF THE COMPANIES ACT: 71(10) of companies Act, 2013.

SI. NO.

Designation

Representation

Signature

1. Rahul Chaudhany Adv. 2. Aduln rand All

## CP No.88/ALD/2017

The petitioner is unrepresented. Sh. Asutosh Vaish, Advocate for the respondent company.

Ld. Counsel for the respondent orally informs such that the entire amount of the dues under the FDs have now been paid to the petitioner. However, the compliance report is still under preparation. Therefore, he needs sometime for the same. Hence, he is directed to submit the compliance report with supporting affidavit and by furnishing particulars of the date of payment and mode of payment.

The matter be listed on 13th September, 2017

Dated:07.09.2017

Sri H.P. Chaturvedi, Member (Judiciai)

Typed by: Kavya Prakash